

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5102
ANSWERED ON:27.08.2010
DEMAND LETTER TO TH FINANCE COMMISSION
Patle Kamla Devi

Will the Minister of FINANCE be pleased to state:

- (a) whether the Hon`ble Chief Minister of Chhattisgarh has sent a letter to the Central Government and to the 13th Finance Commission for increasing the capacity of Jails, accommodation for Police personnel and building a new capital;
- (b) if so, whether the Central Government has considered the proposal of Chhattisgarh Government in this regard; and
- (c) if so, the time by which the above amount/allocation is likely to be released?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (c): Chhattisgarh Government has requested Central Government for release of some state specific grants recommended by the Thirteenth Finance Commission, relevant to development of the new capital city, strengthening of prison infrastructure and residential accommodation for police personnel. The State Government has asked for release of these, grants in 2010-11. Under the award of the Thirteenth Finance Commission, as accepted by the Central Government, these grants are effective from 2011-12, upon the State Government's compliance with specified conditions.